

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 13.02.2024

Misc. Application No. 412 of 2023
And
Misc. Application No. 1179 of 2023
And
Misc. Application No. 1180 of 2023
And
Appeal No. 136 of 2021

C & C Constructions Ltd.

..... Appellant

Versus

BSE Ltd. & Anr.

.... Respondents

Ms. Abha Patel, Advocate with Ms. Rubina Khan, Mr. Mohammed Varawala, Advocates i/b Fortis India Law for the Appellant.

Mr. Tomu Francis, Advocate with Ms. Zarnaab Aswad, Advocate i/b Khaitan & Co. for the Respondent Nos. 1 (BSE).

Mr. Siddharth Yewale, Advocate with Mr. Rashid Boatwalla, Advocate i/b MKA & Co. for the Respondent Nos. 2 (NSE).

ORDER :

1. Adjourned due to non-availability of the bench. List on April 16, 2024.

Ms. Meera Swarup
Technical Member

13.02.2024
PTM